

(2018) 08 DEL CK 0180
In the Delhi High Court
Case No : MAC.APP. 253 OF 2017

Renu & Ors

APPELLANT

Vs

Shriram General Insurance Company Ltd & Ors

RESPONDENT

Date of Decision : 09-08-2018

Acts Referred:

Citation : (2018) 08 DEL CK 0180

Hon'ble Judges : SUNIL GAUR, J

Bench : Single Bench

Final Decision : Diposed Off

Judgement

Sl.

No.", "CompensationÂ Â underÂ Â various
heads", "Amount
awarded

1, Loss of dependency, "Rs.14,21,600/-

2, Loss of love & affection, "Rs.50,000/-

3, Funeral expenses, "Rs.25,000/-

4, Loss of consortium, "Rs.50,000/-

5, Loss of estate, "Rs.10,000/-

Total,, "Rs.15,56,600/-

Sl.

No.", "CompensationÂ Â underÂ Â various
heads", "Amount
awarded

1, Loss of dependency, "Rs.39,09,150/-

2, Funeral expenses, "Rs.15,000/-

3, Loss of consortium, "Rs.40,000/-

4, Loss of estate, "Rs.15,000/-

Total,, "Rs.39,79,150/-